

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE**

**PUBLIC NOTICE NO. 4 (RE-99/1997-2002)
NEW DELHI : DATED : 30/03/2000.**

Attention is invited to Paragraph 7.8 of the Export and Import Policy 1997-2002, as amended and Paragraph 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

This issues in Public interest.

(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

Annexure "A" to the Public Notice No. Dated:30/03/2000

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Correctinos		
1	2	3	4		
1.	909	<u>Textile Product</u> Sl.No.J123	The norms covered by this entry shall be substituted by the following:-		
Sl.No.	Item of Export		Qty.	Item of Import	Qty Allowed
J123	100% Natural Silk Chiffon, Chinnon, Crepe, Georgette, Taffeta and satin Fabrics/made-ups/sarees		1 kg	1. Mulberry Raw Silk of any grade (other than Dupion Yarn) 2. Dupion Silk Yarn (gummed and untwisted) Or	1.35 kg/kg content in export product 1.35 kg/kg content in export product

				Dupion Silk Yarn (degummed and twisted)	1.05 kg/kg content in export product
2.	909	<u>Textile Product</u> Sl.No.J124	The norms covered by this entry shall be substituted by the following:-		
Sl.No.	Item of Export	Qty.	Item of Import	Qty Allowed	
J124	100% Natural Silk Fabrics/made- ups/sarees (other than those covered by Sl. No. J-123 above)/garments containing one or more than one specified constituent raw silk/silk yarn	1 kg	1. Mulberry Raw Silk of any grade (other than Dupion Yarn) 2. Dupion Silk Yarn (gummed and untwisted) OR Dupion Silk Yarn (degummed and twisted) 3. Noil Silk Yarn 4. Spun Silk Yarn 5. Reeled Tussar Silk Yarn/Tussar Silk Yarn	1.35 kg/kg content in export product 1.35 kg/kg content in export 1.05 kg/kg content in export product 1.05 kg/kg content in export product 1.15 kg/kg content in export product	
Note: In case of export of garments, item Nos. 3 & 4 will be allowed @ 1.07 kg/kg content in export product and item No. 5 will be allowed @ 1.17 kg/kg content in export product.					
3.	910	<u>Textile Product</u> Sl.No.J125	The norms covered by this entry shall be substituted by the following:-		
Sl.No.	Item of Export	Qty.	Item of Import	Qty Allowed	
J125	100% Natural Silk made-ups/garments made of relevant silk fabric of relevant GSM with +/- 10% variation	1 kg	1. 100% Natural relevant Silk Fabric of relevant GSM with +/- 10% variation	1.02 kg/kg content in export product (for made-ups) OR	

				1.01 kg/kg content in export product (for garments)
4.	910	<u>Textile Product</u> Sl.No.J126	The norms covered by this entry shall be deleted.	
5.	910	<u>Textile Product</u> Sl.No.J127	The norms covered by this entry shall be deleted.	
6.	911	<u>Textile Product</u> Sl.No.J128	The norms covered by this entry shall be deleted.	
7.	911	<u>Textile Product</u> Sl.No.J129	The norms covered by this entry shall be substituted by the following:-	
Sl.No.	Item of Export	Qty.	Item of Import	Qty Allowed
J129	Natural Silk mixed fabrics/made- ups/sarees/garments containing one or more than one specified contituent silk yarn and other Textile Yarn	1 kg	1. Mulberry Raw Silk of any grade (other than Dupion Yarn) 2. Dupion Silk Yarn (gummed and untwisted) OR Dupion Silk Yarn (degummed and twisted) 3. Noil Silk Yarn 4. Spun Silk Yarn 5. Reeled Tussar Silk Yarn/ Tussar Silk Yarn 6. Any other Textile Yarn	1.35 kg/kg content in export product 1.35 kg/kg content in export product 1.05 kg/kg content in export product 1.05 kg/kg content in export product 1.05 kg/kg content in export product 1.15 kg/kg content in export product 1.05 kg/kg content in export product
Note: In case of export of garments, item Nos. 3, 4 & 6 will be allowed @ 1.07 kg/kg content in export product and item No. 5 will be allowed @ 1.17 kg/kg content in export product.				
8.	911	<u>Textile Product</u> Sl.No.J130	The norms covered by this entry shall be deleted.	
9.	912	<u>Textile Product</u>	The norms covered by this entry shall be deleted.	

		Sl.No.J131	
10.	40	<u>Textile Product</u> Sl.No.J305 (Introduced vide Public Notice No. 3 Dated: 05/04/1999)	The norms covered by this entry shall be deleted.